

Name of the Corporate Debtor: Supreme Best Value Kolhapur (Shiroli) Sangli Tollways Private Limited; Date of commencement of CIRP: August 25, 2025; List of creditors as on:11th October 2025

List of operational creditors (Government dues)

Annexure - 7

(Amount in Rs.)

Sl. No.	P		Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification/not admitted	Remarks, if any
	Department	Government	Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
1	Income Tax - TDS 2(2)(4), Mumbai	Central	09-10-2025	88,61,972	-	88,61,972	88,61,972	-	88,61,972	TDS arrear demand for FY 2012-2016	No	0	0	0	-	
1	Total					88,61,972			88,61,972	0		0	0	0	-	